

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1666(CHE)/2023

PETITION NUMBER : CP/IB/52/2022

**NAME OF THE APPLICANT : K Sivalingam,(RP)
(Devas Engineering Systems Pvt Ltd)**

NAME OF THE RESPONDENT(S) : Devamony Parama Sadhu & Anr

UNDER SECTION :Sec 66 of IBC, 2016

ORDER

Ld. Counsel Mr. E. Rangasayee for the Applicant. Ld. Counsel Mr.Aashish Jain Lunia for the Respondent.

Respondent was given 3 weeks time on 15.12.2023, 2 weeks time on 30.01.2024 and 3 weeks time on 11.03.2024 totalling 8 weeks so far and also technically more than 4 months have elapsed since the hearing on 15.12.2023.

This is the final opportunity to file the reply.

List the application for hearing on **04.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk